

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 5776
TO BE ANSWERED ON 10.04.2017

DEVELOPMENT OF PRIMITIVE TRIBE GROUPS

5776. DR. K. KAMARAJ:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the schemes launched by the Government for upliftment of primitive tribes in the country;
- (b) whether the Government has launched a Centrally sponsored programme “Development of Primitive Tribe Group” for the overall development of primitive tribes and if so, the details thereof along with the extent of success achieved therefrom; and
- (c) the funds released and utilised for development of the primitive tribes during the last two years, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a)to (c). The Ministry of Tribal Affairs is implementing a Central Sector Scheme namely ‘**Development of Particularly Vulnerable Tribal Groups (PVTGs)**’ for upliftment of primitive/Particularly Vulnerable Tribal Groups in the country. Brief of the scheme is given at Annexure-I. The detail of funds released under the Scheme State/UT-wise for the last two years is given at Annexure-II.

Annexure referred in reply to Lok Sabha Unstarred Question No 5776 for 10.04.2017

Brief of the Scheme ‘Development of Particularly Vulnerable Tribal Groups (PVTGs)’

Since PVTGs are the most vulnerable tribal community, it becomes necessary to allocate adequate funds from Central Sector/ Centrally Sponsored and State Plan schemes for the socio-economic development of PVTGs. In 1998-99, a separate 100% Central Sector Scheme for exclusive development of PVTGs was started, and the scheme was revised w.e.f. 1st April, 2015. The scheme covers 75 identified Particularly Vulnerable Tribal Groups among Scheduled Tribes in 18 States/ UT of Andaman & Nicobar Islands. The scheme is flexible as it enables the States to focus on areas that they consider is relevant to PVTGs and their socio-cultural environment. Activities under it include housing, land distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security including Janshree Beema Yojana or any other innovative activity meant for the comprehensive socio-economic development of PVTGs. Most of the State Governments and the UT of A&N Islands have formulated a “Conservation-cum-Development (CCD) Plan” for the Twelfth Plan period keeping habitat/hamlet development approach in view and in the format prescribed by the Ministry of Tribal Affairs. The CCD Plans indicate the annual provisions for each financial year and also the agency involved in implementation of that activity. The State Government/UT Administration have been asked to ensure proportionate flow of financial resource for all PVTGs found in their State and the activities to be taken with a proper mix of interventions through the State/UT of A&N Islands. The funds are released to States/UT in accordance with the annual programme proposed for a particular financial year in the CCD Plan.

Annexure referred in reply to Lok Sabha Unstarred Question No 5776 for 10.04.2017.

STATEMENT SHOWING THE AMOUNT RELEASED TO STATES/UTs UNDER THE CENTRAL SECTOR SCHEME OF DEVELOPMENT OF PARTICULARLY VULNERABLE TRIBAL GROUPS (PVTGs) DURING 2015-16 TO 2016-17				
				(Rs. in Lakh)
S.No.	Name of the State/UT	Name of Implementing Agency States/NGOs	2015-16	2016-17
1	Andhra Pradesh	1) Govt. of Andhra Pradesh	3240.000	5105.000
2	Andaman & Nicobar Islands	1) Andaman Adim Janjati Vikas Samiti, A & N Islands	0.000	100.000
3	Bihar	1) Govt. of Bihar	0.000	342.865
4	Chattisgarh	1) Govt. of Chattisgarh	1809.630	1229.000
5	Gujarat	1) Govt. of Gujarat	898.100	779.120
6	Jharkhand	1) Govt. of Jharkhand	1575.000	3120.000
7	Kerala	1) Govt. of Kerala	0.000	100.000
8	Karnataka	1) Govt. of Karnataka	800.000	136.000
9	Madhya Pradesh	1) Govt. of Madhya Pradesh	4491.920	10460.400
10	Maharashtra	1) Govt. of Maharashtra	0.000	2077.000
11	Manipur	1) Govt. of Manipur	100.000	329.000
12	Odisha	1) Govt. of Orissa	3373.920	1379.000
13	Rajasthan	1) Govt. of Rajasthan	1076.090	1331.000
14	Tamil Nadu	1) Govt. of Tamil Nadu	1048.145	3055.000
15	Tripura	1) Govt. of Tripura	895.560	2250.000
16	Telangana	Govt of Telangana	1439.035	1139.000
17	Uttarakhand	1) Govt. of Uttarakhand	0.000	292.480
18	West Bengal	1) Govt. of West Bengal	447.600	574.000
		GRAND TOTAL	21195.000	33800.000